



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
29	WP(C)/5388/2021 B/O	PARTHA PRITAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	SR. GA, ASSAM SC, S.M.B.
<u>ADMISSION</u>				
30	WA/252/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus SNIGDHA BORKOTOKY AND 34 ORS.	MR. N J KHATANIAR	
31	WA/257/2021 B/O	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
32	WA/258/2021 B/O	RAKESH MEDHI Versus THE STATE OF ASSAM AND 9 ORS.	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	SC, HEALTH
<u>ORDERS</u>				
33	CrI.A./318/2016 FIXED, WITH LCR	SRI PAKHINDRA BEZBARUAH Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
<u>HEARING</u>				
34	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
35	Cont.Case(CrI)(Suo Moto)/1/2021 FIXED	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)

36 WITH
PIL/21/2020

SUBRATA MAZUMDAR AND 8 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS,

MR A M MAZUMDAR
MRS S B CHOUDHURY

MR S S DEY
GA, ASSAM
MR SISHIR DUTTA (R2)
MR. M NATH
MR. A BHATTACHARJEE
MR. D J KAPIL
MR S DAS (R2)
SC, REVENUE
MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
32	I.A.(CrI.)/63/2021 FIXED in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
33	I.A.(CrI.)/184/2021 FIXED in CrI.A./86/2021	.TAIJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
	WITH CrI.A./86/2021	TAIJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
34	CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH I.A.(CrI.)/147/2021 in CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
35	CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
	WITH I.A.(CrI.)/231/2021 in CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM

36	I.A.(CrI.)/348/2021 FIXED, WITH O/N, LCR 6 FILES, P.B. 2 NOS. in CrI.A./110/2021 WITH CrI.A./110/2021	JAKIR HUSSAIN @ JAKIR Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH I.A.(CrI.)/243/2021 in CrI.A./110/2021 WITH CrI.A./60/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	I.A.(CrI.)/243/2021 in CrI.A./110/2021 WITH CrI.A./60/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
37	CrI.A./60/2021	ABDUL JALIL @ ZALIL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. H A AHMED MRS. S ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/4240/2021 FIXED	AQUIB IFTIKHAR@ AKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI MS. A ROY	GA, ASSAM
49	WP(C)/4338/2021 BY SLIP	JHUMA KUNDU AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, HEALTH
50	WITH WP(C)/4350/2021	KUMUD BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MR. K MOHAMMED (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH
51	WITH WP(C)/4351/2021	JATIN CH. BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MR. K MOHAMMED (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH
52	WITH WP(C)/4352/2021	KABITA BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH
53	WP(C)/4424/2021 BY SLIP	MAJEDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, CO OP GA, ASSAM

54	WP(C)/4561/2021 FIXED	MUKUNDA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
	WITH			
55	WP(C)/4568/2021	SANJAY DEY Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
	WITH			
56	WP(C)/4631/2021	NISHU DEB Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
57	WP(C)/4765/2021 FIXED	NAZIR HUSSAIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, WATER RESOURCE
58	WP(C)/5002/2021 FIXED	THE BOARD OF DIRECTORS BIKRAMPUR COPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
59	WP(C)/5043/2021 BY SLIP	M/S AGNI SHANTI BUILDTECH P LTD Versus NBCC (INDIA) LTD AND 5 ORS (F)	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ISI SC, NBCC
	WITH I.A.(Civil)/1644/2021 in WP(C)/5043/2021	M/S AGNI SHANTI BUILDTECH P LTD AND ANR. Versus NBCC (INDIA) LTD AND 4 ORS. F	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, ISI SC, NBCC
	WITH			
60	WP(C)/4416/2021	M/S AGNI SHANTI BUILDTECH (P) LTD AND ANR Versus NBCC (INDIA) LTD AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, ISI SC, NBCC
61	WP(C)/5338/2021 FIXED	M/S BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	GA, ASSAM
62	WP(C)/5356/2021 BY SLIP	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
63	WP(C)/5383/2021 B/O	MAHIR ALI SK AND 6 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM
ORDERS				
64	WP(C)/4708/2021 FIXED	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/1667/2021 in WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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8)	MR. M SARANIA	07-10-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

**ITEM NO. 38 HAS BEEN TRANSFERED TO
COURT NO.-6]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
48	Bail Appln./2177/2021 B/O	AJIT SARKAR Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
MOTION (BA)				
49	Bail Appln./2726/2021 B/O	AKAN SAIKIA @ JAYGESWAR SAIKIA Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
50	Bail Appln./2728/2021 B/O	NASHIR ALI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
51	Bail Appln./2731/2021 B/O	KALIM UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MR. A AHMED MS. A MESEN	PP, ASSAM
52	Bail Appln./2733/2021 B/O	MINTU KUMAR DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
53	Bail Appln./2736/2021 B/O	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
54	Bail Appln./2739/2021 B/O	KRISHNA KUMAR TALUKDAR @ KRISHNA KAMAL TALUKDAR Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
55	Bail Appln./2740/2021 B/O	PRADIP CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
MOTION				
56	AB/3201/2021 B/O	AMZAD HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
57	AB/3210/2021 B/O	SUSHANTA BHOWMICK Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM

58	AB/3211/2021 B/O	SUBRATA DAS Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
59	AB/3213/2021 B/O	PARESH BARUAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
60	AB/3216/2021 B/O	MANIK GOSH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
61	AB/3217/2021 B/O	KRISHNA BARUAH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
62	AB/3219/2021 B/O	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	
63	AB/3221/2021 B/O	VISHAL SINGH Versus THE STATE OF ASSAM	MR. N J KHATANIAR MR. M K DAS	PP, ASSAM
64	AB/3223/2021 B/O	DEBOJYOTI DEB ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	PP, ASSAM
65	AB/3226/2021 B/O	MANSUR ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
66	AB/3228/2021 B/O	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM

BAIL HEARING (BA)

67	Bail Appln./2322/2021 FIXED	MAULANA FAZLUL KARIM QASIMI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MD. A H LASKAR MR. K MOHAMMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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11)	MR D K DAS	04-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
43	Bail Appln./2732/2021 B/O	MUSSTT AFSANA BEGUM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA	PP, ASSAM
<u>MOTION</u>				
44	AB/3165/2021	SURESH GOYAL @ SURESH KUMAR GOYAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. A DHAR MR R SINGHA MR P R SARMA	PP, ASSAM
45	AB/3194/2021 B/O	SOUMA SINGHA @ SINHA Versus THE STATE OF ASSAM	MR S K SARKAR MRS S MALAKAR MS C BURAGOHAIN	PP, ASSAM
46	AB/3224/2021 B/O	MUSKUR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
47	AB/3229/2021 B/O	MAINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
<u>ORDERS</u>				
48	Crl.Rev.P./124/2021 FIXED	RAHIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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6)	MR. O P BHATI	04-10-2021	To	30-10-2021
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11)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**ITEM NO. 51 HAS BEEN WRONGLY LISTED IN THE
DAILY CAUSE LIST**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
56	Tr.P.(C)/43/2021 B/O	SHAMIMA AKHTAR Versus ASHRAFUL HUSSAIN KHAN	MR. S U AHMED MR A HAWARI	
57	WP(C)/5392/2021 B/O	MERAJUL HOQUE AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, ELEM. EDU
58	WP(C)/5400/2021 CAVT. NO.06832/021, B/O	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
59	WP(C)/5413/2021 B/O	BIDYUT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, ELEM. EDU GA, ASSAM
60	WP(C)/5414/2021 B/O	BIBEKANANDA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
<u>ORDERS</u>				
61	WP(C)/4929/2021 FIXED	ANUPAMA DAS CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,6th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**ITEM NO. 1 HAS BEEN WRONGLY LISTED IN THE
DAILY CAUSE LIST**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
35	WP(C)/3655/2021 B/O	DHRUBA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
36	WP(C)/5118/2021 B/O	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM
37	WP(C)/5208/2021	SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEBA
38	WP(C)/5217/2021	MAFIDA BEGUM AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, NIOS SC, SSA
39	WP(C)/5372/2021 B/O	BHABEN BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
40	WP(C)/5376/2021 B/O	MALABIKA ROY GOSWAMI AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. M BHATTARAI MR P BHATTACHARJYA	GA, ASSAM SC, SAD SC, FINANCE
41	WP(C)/5395/2021 B/O	NURBHANU NESSA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM
42	WP(C)/5403/2021 B/O	BISWAJIT DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
<u>ADMISSION</u>				
43	WP(C)/1568/2021 B/O	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD

44	WITH WP(C)/1116/2021	JOY PRAKASH MACHAHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD SC, BTC
45	WP(C)/2785/2021 B/O	NURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, HEALTH AND F W
46	WP(C)/3360/2021 B/O	BACHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/77/2021 B/O	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED	GA, ASSAM MR. S KATAKI MR A SARMA, SC, AFDC MS. R DUTTA
59	WP(C)/1762/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MR A HAI MS. N SULTANA	SC, FISHERY
60	WP(C)/351/2021 B/O	PRANAB KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
61	WP(C)/643/2021 B/O	ABDUL KALAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
62	WP(C)/782/2021 B/O	DIPANKAR GHOSH Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY	SC, WATER RESOURCE SC, FINANCE
63	WP(C)/1184/2021 B/O	ABUL KASHEM Versus THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MD. A HASSAN MS. B BORA	SC, WATER RESOURCE
64	WP(C)/3041/2021 CAVT. NO.03242/021, B/O	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/1425/2021 in WP(C)/3041/2021	DAKSHINA RANJAN CHANDA Versus RAHIM UDDIN BARBHUIYA AND 5 ORS.	MS. S T BOKTH	SC, CO OP MR. P K DEKA A N HUSSAIN (R NO. 5)

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021

**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE HITESH KUMAR SARMA****COURT NO: 13****[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS****THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS****COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
44	Bail Appln./2669/2021 FIXED	MILING MAYUNG AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
45	Bail Appln./2674/2021 CONNECTED WITH ITEM NO 18 IN THE DAILY CAUSELIST	MOTLEB ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
46	Bail Appln./2715/2021 B/O	BASIRUDDIN LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
47	Bail Appln./2734/2021 B/O	MOZIDUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
<u>MOTION</u>				
48	AB/3193/2021 B/O	PLABON BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	
49	AB/3225/2021 B/O	MD. KASUM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
<u>ADMISSION</u>				
50	CrI.A./164/2021 B/O	JYOTI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
	WITH I.A.(CrI.)/410/2021 in CrI.A./164/2021	JYOTI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
<u>ORDERS</u>				
51	W.P.(CrI.)/15/2021 PART HEARD, BY SLIP	MISS REJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM ASSTT.S.G.I. SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
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8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/8627/2019 FIXED	CHANDRAKANTA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
	WITH I.A.(Civil)/1669/2021 in WP(C)/8627/2019	MS. PUTUMANI BORA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 5 ORS	MR. M J BARUAH MS M NEOG MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR. P K MUNIR
53	WP(C)/9532/2019 FIXED	NITU KUMARI PANDEY Versus THE UNION OF INDIA AND 6 ORS	MR. M DAS MR. N K NEOG	ASSTT.S.G.I.
BAIL HEARING				
54	AB/2821/2021 FIXED	PRADIP BORAH AND ANR. Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
55	AB/2939/2021 FIXED	MUKUL TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
56	AB/2940/2021 FIXED	MAHIT CHANDRA GAYARI AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
57	AB/2941/2021 FIXED	RAJESWAR DAS AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
58	AB/2945/2021 FIXED	RINKU BARMAN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA PP, ASSAM

59	AB/2946/2021 FIXED	SUBHRA JYOTI BHARALI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	MR. A CHAMUAH MR. S D ROY MR. B KONWAR PP, ASSAM
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ORDERS

60	I.A.(CrI.)/406/2021 BA 2133/2021(D/O), B/O in Bail Appln./2133/2021	SEHABUDDIN MALLIK @ SAHABUDDIN, SAHABUDDIN MALLIK Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
61	I.A.(Civil)/1347/2021 FIXED in Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. N GOSWAMI MR P NAYAK, SC FINANCE DEPTT. MS K KALITA
	WITH Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. N GOSWAMI, GA MR. B K BHAGAWATI MR P NAYAK, SC FINANCE DEPTT. MS P DAIMARI MS K KALITA
62	WITH Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH Versus MOHAMMAD ARIZ AHMED AND ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. D SAIKIA MR. B K BHAGAWATI MR. B GOGOI MR P NAYAK MS K KALITA MR A CHALIHA

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
44	MACApp./159/2018	NEW INDIA ASSURANCE CO. LTD. Versus SMTI SEEMA BASFOR and 7 ORS,	MR. R GOSWAMI MR S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR T KALITA (R8) MR. B DEKA (R8) MR. M DUTTA MR. A BORUA MS. C CHOUDHURY MR. A KAKATI (R8)
	WITH CO/20/2018 in MACApp./159/2018	SMTI SEEMA BASFOR AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR. M DUTTA MR. A BARUAH	
45	RSA/312/2018	DURAHATI GAON PANCHAYAT AND ANR Versus SMT ASHOBALA ROY AND 8 ORS	MR. A C SARMA MR. P A AHMED MR G BHARADWAJ	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2)
46	CRP(IO)/71/2021 CAVT. NO.04902021,117800005392/021, VIJAY SARMA	ARUN PATHAK Versus	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR A BRAHMA MR. A LAL FOR CAVEATOR
MOTION				
47	CRP/58/2021 CAVT. NO.06802/021, B/O	SUNITA BISWAS AND ANR Versus NISITH RANJAN DAS @ BAPAN AND 4 ORS	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. M H RAJBARBHUIYAN
	WITH I.A.(Civil)/1670/2021 in CRP/58/2021	SUNITA BISWAS AND ANR Versus NISITH RANJAN DAS @ BAPAN AND 4 ORS	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. M H RAJBARBHUIYAN
48	CRP(IO)/94/2021 FIXED	SWAPNA ACHARJEE AND ANR Versus M/S SAI CONSTRUCTION	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	

	WITH I.A.(Civil)/1640/2021 in CRP(IO)/94/2021	SWAPNA ACHARJEE AND ANR Versus M/S SAI CONSTRUCTION	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
49	CRP(IO)/101/2021 B/O	M/S ALLERGAN INDIA PVT LTD Versus M/S P N PHARMA MARKETING SERVICES PVT LTD	MR. S CHAKRABORTY MR D K BHATTACHARYYA	
<u>ORDERS</u>				
50	MACApp./296/2016	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT PUROBI DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA MR. H BORGHAIN	MR. K AGARWAL(R-4) MR. T J MAHANTA (Sr.Adv.)(R-1) MS. P BHATTACHARYA(R-1) MR. A K RAI(R-4) MR. A BARUA(R-1) MR. P N SHARMA (R-4) MR. S SINGH(R-1) MR. S ALAM (R-4)
	WITH I.A.(Civil)/1656/2021 WITH LCR, B/O in MACApp./296/2016	SMT PUROBI DUTTA and 2 ORS Versus UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	D Roy	MR. B J MUKHERJEE MR. H BORGHAIN
51	I.A.(Civil)/3247/2019 FIXED in RFA/11162/2019	THE COMMISSIONER AND SPECIAL SECRETARY TO GOVT. OF ASSAM AND 3 ORS. Versus M/S D.P ENTERPRISE AND 3 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	
	WITH RFA/11162/2019 (Filing Number)	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS		
52	I.A.(Civil)/1517/2021 WITH LCR, B/O in MACApp./31/2017	MRINAL KANTI DEBNATH AND 6 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. S CHAUHAN MR. P MAZUMDER	MR SISHIR DUTTA MR. D CHUTIA MS M CHOUDHURY
	WITH MACApp./31/2017	SRI MRINAL KANTI DEBNATH and 6 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR MR.S CHOUHAN	MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MR.D CHUTIA(R-2) MS M GAZLOO
53	I.A.(Civil)/1638/2021 B/O in MACApp./273/2016	SMT. RITA DUTTA and 4 ORS Versus UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	MR. D ROY	MR. B J MUKHERJEE MR. H. BURAGOHAIN
	WITH MACApp./273/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMT. RITA DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA	MR. K AGARWAL (R-4) MR. T J MAHANTA (Sr.Adv.)(R- 1&2) MS. P BHATTACHARYA (R-1&2) MR. S SINGH (R- 1 & 2) MS. P DUTTA (R-4) MR. A K RAI (R-4) MR. P N SHARMA (R-4) MR. S ALAM (R-4)

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
44	Crl.Rev.P./200/2021 FIXED	SWARUP DUTTA Versus THE UNION OF INDIA	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY MR. D J BARUAH	MR. S C KEYAL SC, NCB
45	Crl.Pet./571/2021 B/O	MD. IMRAN ALI @ MINTU Versus ARMINE HUSSAIN	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	
46	Crl.Pet./572/2021 B/O	REHAN UDDIN BARBHUIYA @ MINTU Versus AJOY KUMAR DAS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
<u>ORDERS</u>				
47	Crl.Pet./454/2021 FIXED	PRADIP BARUA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DUTTA	PP, ASSAM
<u>HEARING</u>				
48	Crl.Rev.P./289/2019 WITH LCR 2 FILES, FIXED	PRATEEK GOENKA Versus THE STATE OF ASSAM AND ANR.	MR. N N JHA MR. A C RAY	MR. M BERIA (r-2) PP, ASSAM

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